

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH, ALLAHABAD**

ALLAHABAD this the 25<sup>th</sup> day of April, 2007.

HON'BLE MR. ASHOK S. KARAMADI, MEMBER- J.  
HON'BLE MR. K.S. MENON, MEMBER- A.

**CIVIL CONTEMPT PETITION NO. 145 OF 2004**

**IN**

**ORIGINAL APPLICATION NO. 1325 OF 1998**

Manoj Kumar S/o Sri Ombeer Singh,  
R/o C-36, Gali No. 1, Ram Nagar,  
Kanker Khera, Meerut City.

.....Applicant.

VE R S U S

1. Naveen Kohli, Commandant, 510 Army Base Workshop,  
Meerut Cantt. Meerut.
2. M.P. Singh, Previous Commandant, 510,  
Army Base Workshop, Meerut Cantt. Meerut.
3. Lt. General V.K. Dhir,  
Director General Electrical Mechanical Engineering  
(EME Civ.), MGO's Branch, Army Head Quarters,  
DHQ Post Office, New Delhi.

.....Respondents

Present for the Applicant: Sri A.I. Naqvi  
Present for the Respondents : Sri Saumitra Singh

**ORDER**

**BY HON'BLE MR. ASHOK S. KARAMADI, JM**

When this matter was called today, Sri S. Singh, learned counsel appearing for the respondents submits that against the judgment and order dated 11.09.2003, the respondents filed Writ Petition No.



20231/04 before the Hon'ble High Court, Allahabad and the Hon'ble High Court vide order dated 13.03.2007 admitted the Writ Petition and stayed the operation of the order dated 11.09.2003 passed by this Tribunal. A copy of order of Hon'ble High Court is produced before us and also to Sri A.I. Navqui, counsel appearing for the applicant.

2. Having regard to the same, this Contempt Petition is dropped. However, liberty is given to the applicant to make appropriate application after the vacation of the stay order or dismissal of the Writ Petition.



(K. S. MENON)

MEMBER- A



(ASHOK S. KARAMADI)

MEMBER- J.

/Anand/